Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the Corporate Debtor: Dahisar Traders Private Limited; Date of commencement of CIRP: 23-04-2025; List of Creditors as on: 16-05-2025

		Summar	ry of Claims received	Summar	y of claims admitted	Amount of				
SI No.	Category of Stakeholders	No. of claims	Amount	No. of claims	Amount	contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks,if any
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	-
	Secured Financial creditors (other than FC belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than FC belonging to any class of creditors)	1	19,504,862	1	19,504,862	-	-	-	4	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational creditors (Government dues)	-	-	-	-	-	-	-	7	-
	Operational creditors (other than Workmen,Employees and Government dues)	-	-	-	-	-	-	-	8	
	Other creditors, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
	Total	1	19,504,862	1	19,504,862	-	-	-		-

							Annexure 1							
			Name of the	Corporate Debtor : [Dahisar Trader	s Private Limited ; [Date of commencem	ent of CIRP :	: 23-04-202	5; List of Cre	ditors as o	n : 16-05-20)25	
	List of Secured financial creditors belonging to any class of creditors (Amount in ₹)													
		Details o	of claim received			Details of claim ad	Imitted			Amount of	Amount of any	Amount		
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?	% of voting share in CoC	contingent	mutual	of claim not admitted	Amount of claim under verification	Remarks, if any
	NIL													
	Total													

Name of the Corporate Debtor: Dahisar Traders Private Limited; Date of commencement of CIRP: 23-04-2025; List of Creditors as on: 16-05-2025

List of Unsecured financial creditors belonging to any class of creditors (Amount in ₹)

		Details o	of claim received		Detail	s of claim admitted	I		Amount of	Amount of any	Amount of		
SI. No.	Name of Creditor	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether Related Party ?	% of voting share in CoC	contingent	mutual dues,that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks,if any
	NIL												
	TOTAL												

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Name of the Corporate Debtor: Dahisar Traders Private Limited; Date of commencement of CIRP: 23-04-2025; List of Creditors as on: 16-05-2025

List of Secured Financial creditors (other than FC belonging to any class of creditors)(Amount in ₹)

SI.	Name of	Details of	claim received			Details of claim a	dmitted			Amount of	Amount of any mutual	Amount of claim		
No.	Creditors	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related Party?	% of voting share in CoC	continge nt claim	dues,that may be set off	not admitted	under verification	Remarks,if any
1	NIL				Secured	0.00	0.00	No	#DIV/0!	NA	NA	NA	-	
	Total		-	-					#DIV/0!				-	

Annexure-4

Name of the Corporate Debtor : Dahisar Traders Private Limited ; Date of commencement of CIRP : 23-04-2025 ; List of Creditors as on : 16-05-2025

List of Unsecured financial creditors (other than FC belonging to any class of creditors) (Amount in ₹)

SI. No		Details of	f claim received		Details of	claim admitte	d			Amount			
SI. No.	Name of Creditor	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Guarantee	Whether Related Party?	% of voting share in CoC	Amount of contingent claim	of any mutual dues,tha t may be set off		Amount of claim under verification	Remarks,if any
1 1	Millers Traders Private Limited	06.05.25	19,504,862.00	19,504,862.00	Unsecured	-	No	100.00	NA	-		-	
2										-	-	-	
3										-	-	-	
4										-	-	-	
	Total		19,504,862	19,504,862		-		100.00			-	-	

 $Name\ of\ the\ Corporate\ Debtor: Dahisar\ Traders\ Private\ Limited\ ;\ Date\ of\ commencement\ of\ CIRP: 23-04-2025\ ;\ List\ of\ Creditors\ as\ on: 16-05-2025\ ;\ List\ of\ Creditors\ as\ on: 1$

List of Operational Creditors (Workmen) (Amount in ₹)

		Name of		Details of claim received			Details of c	laim admitted			Amount of any			
- 1	SI. No.	authorised representative, if any	Name of work man	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party?	% of voting share in CoC,if appliable	Amount of contingent claim	mutual dues,that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		NIL												
Ī														

Name of the Corporate Debtor : Dahisar Traders Private Limited ; Date of commencement of CIRP : 23-04-2025 ; List of Creditors as on : 16-05-2025 List of Operational Creditors (Employees) (Amount in ₹)

			Detail	s of claim	De	tails of clair	n admitted			Amount			
Sl. No.	Name of authorised representative, if any	Name of employee	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party?	% of voting share in CoC,if appliable	Amount of contingen t claim	of any mutual	Amount of claim under verificatio n	not	Remarks,i f any
	NIL												
		Total											

						Annexu	e-7						
		Name of the	Corporate D	ebtor: Dahisar Tra	ders Private Limited	d; Date of co	mmencem	ent of CIRP	: 23-04-2025	; List of Cr	editors as on : 16	-05-2025	
				List	of Operational Cre	ditors (Gove	ernment C	ues) (Am	ount in ₹)				
	Details of C	laimant	Details of	claim received	Detai	ls of claim ac	lmitted			Amount			
SI. No.	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party?	% of voting share in CoC,if appliable	claim	of any mutual	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1	NIL					unsecured					-	-	
	Total			_	-	_	-	_	_	_	_	_	

Name of the Corporate Debtor: Dahisar Traders Private Limited; Date of commencement of CIRP: 23-04-2025; List of Creditors as on: 16-05-2025

List of Operational Creditors (other than Workmen, Employees and Government Dues) (Amount in ₹)

		Details of	claim received	Details of claim			
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	NIL						

Name of the Corporate Debtor: Dahisar Traders Private Limited; Date of commencement of CIRP: 23-04-2025; List of Creditors as on: 16-05-2025

List of other creditors (other than financial creditors and operational creditors) (Amount in ₹)

		Details of claim received			ted			Amount		Amount			
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether Related Party?	Amount of contingent claim	of any mutual dues,that may be set off	Amount of claim not admitted	of claim under verificati on	Remarks,i f any
	NIL												